

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO.823

TO BE ANSWERED ON THE 01ST MARCH, 2016/PHALGUNA 11, 1937 (SAKA)

INSTALLATION OF CCTNS

823. ADV. M. UDHAYAKUMAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has any proposal to fast track its police modernisation agenda including operationalising the Crime and Criminal Tracking Networks and Systems (CCTNS) in view of increasing incidents of criminal offences and terror threat perception;

(b) if so, the details thereof;

(c) whether the CCTNS will facilitate instant connectivity and ready access to all police stations in the country;

(d) whether similar systems are already in operation in the western countries for many decades now and if so, the details thereof; and

(e) the present status of the installation of CCTNS terminals in police stations in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) & (b): Yes, Madam. Government of India has included CCTNS in the Police Modernisation Plan with the objective of tracking Crime and Criminal information across the country in a common networked ecosystem. The project envisages collection and dissemination of crime and crime related data centrally for use by law enforcing Central/State

authorities, Investigating Agencies, Crime Research organizations and Policy making.

(c): Yes, Madam.

(d): Department of Homeland Security, USA and other law enforcing agencies have systems that capture information on crime, criminals , activities, events etc.

(e): CCTNS Core Application Software (CAS) has been deployed in 12,595 Police stations in the country.
